

(11)

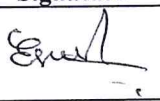
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 9.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/Ind-3483/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies Hyderabad
NAME OF THE PETITIONER(S)	Ramamaaruti Travels Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S-ESWAR REDDY	CS	cse3warreddy@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.S.Eswar Reddy, learned Company Secretary for the petitioner.

The learned CS submitted that they would comply with the objections raised by the Registry and requested time. Post the case on 18.10.2017.


Member (Technical)


Member (Judicial)